

Central Administrative Tribunal  
Principal Bench  
New Delhi

CP No. 08/2017 in OA No.2834/2015

New Delhi this the 13<sup>th</sup> Day of December, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (Judicial)**  
**Hon'ble Ms. Praveen Mahajan, Member (Administrative)**

Harnarayan Yadav (Retd. Postman)  
S/o Sh. Raghunath  
R/o RZ-9A Block  
Old Maharani Enclave  
Hastal Delhi-110059. .... Petitioner

(By Advocate: None present)

**VERSUS**

Sh. Chandrakar Bharti  
Secretary of Ministry of Health  
& Family Welfare  
Nirman Bhawan, New Delhi-110011. .... Respondent

(By Advocate: None)

**O R D E R (ORAL)**

**(By Hon'ble Mr. Raj Vir Sharma, Member (J):-**

None appeared on behalf of the petitioner. From the perusal of the records it reveals that petitioner has not complied with our directions passed on 18.07.2017. Therefore, this Contempt Petition is closed. Notice issued to the respondent is discharged.

**(Praveen Mahajan)**  
**Member(A)**

**(Raj Vir Sharma)**  
**Member (J)**

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